अध्यक्ष महोदय : आप विशेषाधिकार के बारे में कुछ कहना चाहते हैं ?

श्री मधु लिमये : मैं उसके सम्बन्ध में कुछ अर्ज करना चाहता हूं । मैं उस पर नहीं बोल रहा हूं ।

अध्यक्ष महोदय : आप मुझे लिख कर भेज दीजिए कि आप किस बात पर बोलना चाहते हैं ।

श्री मधु लिमये : खाद्य मन्त्री के सम्बन्ध में विशेषाधिकार के प्रश्न के बारे में मैंने कुछ और तथ्य इकट्ठे किये हैं । मैंने उनको आप के पास भेजना चाहा था, लेकिन वह समय पर नहीं हो पाया ।

अध्यक्ष महोदय : तो इस तरह बीच में दखल देकर तो नहीं हो सकता है । अभी काफ़ी समय है । आप उस को मेरे पास भेज दीजिए । आप इस तरह बीच में इन्टरप्ट न करें ।

श्री बागड़ी : अध्यक्ष महोदय . . .

अध्यक्ष महोदय : मुझे पहले इत्तिला मिलनी चाहिए कि आप क्या कहना चाहते हैं ।

श्री बागड़ी : विशेषाधिकार के बारे में ।

श्री मधु लिमये : आप हम को पढ़ कर सुना दें कि आप मन्त्री महोदय को क्या लिखने वाले हैं ।

अध्यक्ष महोदय : मैंने उनको लिख कर भेज दिया है ।

11.44 hrs.

RULES COMMITTEE

SECOND REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to lay on the Table, under sub-rule (1) of rule 331 of the Rules of Procedure and Conduct of Business in Lok Sabha, the Second Report of the Rules Committee.

11.44½ hrs.

COMMITTEE OF PRIVILEGES

FIFTH AND SIXTH REPORTS

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Fifth and Sixth Reports of the Committee of Privileges.

Shri Kapur Singh (Ludhiana): In this connection, I had given notice for a statement to be made under Rule 377.

Mr. Speaker: No member knows what it contains. Let that report be read by the members, so that they are posted with what it contains.

Shri Kapur Singh: That would be for a discussion. I am not asking for a discussion. I am asking for a statement to be made under Rule 377, for which this is the only proper occasion.

Mr. Speaker: Let the members know what the report contains.

Shri Kapur Singh: Members will not know, even after reading the report, what I have to say under Rule 377. I beg of you to permit me to make that statement.

It will not do anybody any harm.

Mr. Speaker: There is no question of any harm to be done to anybody.

Shri Kapur Singh: It is absolutely necessary in the interests of..

Mr. Speaker: What does he want to say?

Shri Kapur Singh: Under rule 377, I wish to place the following matter for the information of the House.

After the draft report, which has just been presented, was considered and adopted, I filed a Minute of Dissent under